

**FIR No. 32/2019**  
**PS: Prasad Nagar**  
**State Vs. Yogesh @ Babu**  
**U/s 15/25/29 NDPS Act**

28.08.2020

Fresh application received. Be registered.

Present: Sh. Dharmender Bhan, Counsel for accused-applicant  
(through video conferencing)

This is an application for extension of interim bail on behalf of accused Yogesh @ Babu in case FIR No. 32/2019 on the ground of illness of his parents.

Reply is filed.

Ld. Presiding Office has been nominated to attend Core Competence Conference on Knowledge, Skill and Perspective Development for Special Judges-NDPS Act on 28.08.2020 and 29.08.2020.

As per directions of Ld. Presiding Officer, put up for consideration on **02.09.2020**.

  
(READER)  
**28.08.2020**



**FIR No. 137/2017**  
**PS: Timarpur**  
**State Vs. Happy Kapoor**  
**U/s 302/34 IPC**

28.08.2020

Fresh application received. Be registered.

Present: Sh. Ramesh Kumar, Counsel for accused-applicant (through video conferencing)

This is an application for extension of interim bail on behalf of accused Happy Kapoor in case FIR No. 137/2017.

Ld. Presiding Office has been nominated to attend Core Competence Conference on Knowledge, Skill and Perspective Development for Special Judges-NDPS Act on 28.08.2020 and 29.08.2020.

As per directions of Ld. Presiding Officer, put up for consideration on **31.08.2020**.



(READER)

**28.08.2020**



**FIR No. 309/2019**  
**PS: Crime Branch**  
**State Vs. Jarnail Singh**  
**U/s 15/25/29 NDPS Act**

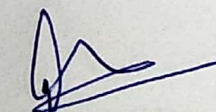
28.08.2020

Fresh application received. Be registered.

Present: Sh.Vinod Charan, Counsel for accused-applicant (through video conferencing)  
This is an application for extension of interim bail on behalf of accused Jaranail Singh in case FIR No. 309/2019.

Ld. Presiding Office has been nominated to attend Core Competence Conference on Knowledge, Skill and Perspective Development for Special Judges-NDPS Act on 28.08.2020 and 29.08.2020.

As per directions of Ld. Presiding Officer, put up for consideration on **31.08.2020**.



(READER)

**28.08.2020**



**FIR No. 05/2014**  
**PS: Special Cell**  
**State Vs. Tamanna etc.**  
**U/s 21/29 NDPS Act**

28.08.2020

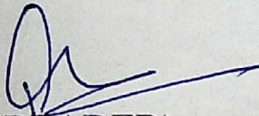
Fresh application received. Be registered.

Present: Sh. Iqbal Khan, Counsel for accused-applicant (through video conferencing)

This is an application for extension of interim bail on behalf of accused Tamanna in case FIR No. 05/2014.

Ld. Presiding Officer has been nominated to attend Core Competence Conference on Knowledge, Skill and Perspective Development for Special Judges-NDPS Act on 28.08.2020 and 29.08.2020.

As per directions of Ld. Presiding Officer, put up for consideration on **31.08.2020**.

  
(READER)  
**28.08.2020**